

(a) whether Government has taken up any plan towards conservation of natural water bodies, forests stone hills and rivers affected by industrialization and other construction works;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) Yes, Sir. A number of central sector and centrally sponsored schemes are being implemented by the Ministry for environment conservation which include National River Conservation Plan for rivers, National Lake Conservation Plan for urban lakes, National Wetland Conservation Programme for semi-urban and rural wetlands and mangroves, Integrated Development of Wildlife of Habitat's for conservation of wildlife and Integrated Forest Protection Scheme for protection of forests. While appraising projects from environmental angle, stringent conditions are stipulated to avoid adverse impacts on natural water bodies or ecologically sensitive forest area existing in near vicinity.

Requirement of coal in Rajasthan thermal power plants

†3193. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of COAL be pleased to state:

(a) the total quantum of coal required by thermal power plants in Rajasthan;

(b) the names of States and the quantum of that coal supplied by each of them;

(c) whether units of these power plants have to undergo shut-downs because of low quality of coal and excess of earth contents therein, which leads to power crisis;

(d) whether despite all this, the State has to depend on imported coal whose high cost, higher transportation costs and uncertain supply causes higher unit cost; and

(e) whether Government would take any action in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) As intimated by Central Electricity Authority (CEA) to Coal India Limited (CIL) total quantum of coal required by thermal power plants of Rajasthan Raja Vidyut Utpadan Nigam Limited (RRVUNL) during 2008-09 was 12.8 million tonnes.

(b) Power stations of Rajasthan are getting coal predominantly from the coalfields of South Eastern Coalfields Limited (SECL) located in the State of Chhattisgarh. A small quantity of coal is also delivered from the coalfields of Northern Coalfields Limited (NCL) located in Uttar Pradesh and Madhya Pradesh.

†Original notice of the question was received in Hindi.

The quantum of coal supplied during 2008-09 from CIL sources, State-wise and Coal company-wise is given in the table below:-

(figures in million tonnes)

State	Coal Company	Quantity dispatched
Chhattisgarh	SECL	9.486
Uttar Pradesh	NCL	0.819
Madhya Pradesh	NCL	0.855
Madhya Pradesh	SECL	2.650
Madhya Pradesh (Total)		3.505
Grand Total		13.810

(c) As per the information provided by CEA, no power station of Rajasthan Raja Vidyut Utpadhan Nigam Limited has either reported shut down due to quality of coal supplied or reported any generation loss due to shortage of coal during April-June, 2009.

(d) and (e) Keeping in view some gap between estimated demand of coal for power utilities and source-wise availability, including that from Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) during 2009-10 and having regard to generation targets as well as with a view to build up coal stocks in TPPs, Ministry of Power has fixed a target of 28.7 million tonnes for imports by the concerned thermal power plants during the year 2009-10. Accordingly, Ministry of Power/CEA has advised Rajasthan Raja Vidyut Utpadan Nigam Limited to import 0.80 million tonnes of coal for their power stations during the year 2009-2010.

Mafia and corruption in coal sector

†3194. SHRI RAJIV PRATAP RUDY: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the coal sector is under the control of mafia rule and corruption;

(b) if so, the steps taken by Government to get rid of these;

(c) whether it is also a fact that 80 per cent of the coal production in Jharkhand is under the control of mafia; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir. Coal India Limited (CIL) is not under the control of mafia and corruption. Coal India has its own Rules and Procedures for running the operations of the company and a proper management system is put in place. However, at times, it is experienced

†Original notice of the question was received in Hindi.